NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. \\\ \\ \\ /(MAH)/20\\\

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s.

Wise Tracing & Advisory pit.

SECTION OF THE COMPANIES ACT: ______ OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION

1 CX NITTH Gentler CA/Authorized

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SIGNATURE

MA 131/2017 in CSA 131 / 2017. ORDER.

- 1. Learned Representative Mr. Nitin Gutka is present.
- 2. Learned Representative has stated that vide Minutes of Order pronounced by the respected Bench of NCLT dated 15-02-2017, a meeting was to be held and Chair Person was directed to furnish Minutes of the Meeting within three days time. However, the requisite report of the Chairman was furnished before the NCLT on 3rd April,2017.
- 3. Through this application the Application is seeking extension of the submission of the Report.
- 4. Considering the circumstances pleaded before me, extension is granted.
- 5. Application allowed.

Date: 19-04- 2017.

M.K. SHRAWAT MEMBER (JUDICIAL)